

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

O.A.No.14/2019

Dated Friday, the 4th day of January, 2019

PRESENT

Hon'ble Mr.R.Ramanujam, Administrative Member

&

Hon'ble Mr.P.Madhavan, Judicial Member

M.Vengatesh,
S/o.T.Munusamy, No.45,
Thomaiyappan Street, Royapettah,
Chennai 600 014.

...Applicant

By Advocate M/s R.Rajesh Kumar

Vs.

1. The Chief General Manager,
BSNL, Chennai Telephones, No.78,
Purasaiwalkam High Road,
Chennai 600 010.

2. General Manager (NW O-Central),
BSNL, Chennai Telephones, Dams Road,
Chennai 600 002.

3. Dy.General Manager (NW O-Central),
BSNL, Chennai Telephones Anna Road
Telephone Exchange, Dams Road,
Chennai 600 002.

...Respondents

(Order: Pronounced by Hon'ble Mr.R.Ramanujam, Member(A))

When the matter is taken up for hearing, learned counsel for the applicant submits that the applicant wished to withdraw this OA. He has made an endorsement on the case file to this effect. Accordingly, the OA is dismissed as withdrawn.

**(P.MADHAVAN)
MEMBER(J)**

**(R.RAMANUJAM)
MEMBER (A)**

04.01.2019

M.T.